

on 03-12-2005. Details of sanctioned/disbursed amount for the projects sanctioned under Urban Infrastructure and Governance (UIG) of JNNURM for the Mission cities of Bhubaneswar and Puri during the year 2005 to 2009 is given in Statement (See below).

(b) Under UIG of JNNURM the Government of Odisha has submitted fifteen (15) Detailed Project Reports (DPRs) at estimated cost of Rs.1247.57 crore.

(c) As per QPR submitted by the State Government of Odisha up to the period December, 2009 an amount of Rs.34.47 crore has been spent under the Scheme.

Statement

Approved Projects of Orissa

| Sl. No. | State | City | Project Name | Year of sanction | Approved Cost (Rs. in Lakh) | ACA committed (Rs. in lakh) | Funds released (Rs. in lakh) |
|---------|--------|-------------|---|------------------|-----------------------------|-----------------------------|------------------------------|
| 1. | Orissa | Bhubaneswar | Integrated Sewerage Project | 2006-07 | 49891.35 | 39913.08 | 9978.27 |
| 2. | Orissa | Bhubaneswar | Conservation of the Heritage Tank of Bindusagar in Bhubaneswar city | 2006-07 | 601.31 | 481.05 | 120.26 |
| 3. | Orissa | Puri | 24x7 Piped Water Supply to Puri Town | 2008-09 | 16690.00 | 13352.00 | 3338.00 |
| 4. | Orissa | Bhubaneswar | Storm water drainage for Bhubaneswar | 2008-09 | 6833.00 | 5466.40 | 1366.60 |
| 5. | Orissa | Puri | Storm water drainage system for Puri town. | 2009-10 | 7182.00 | 4500.00 | 1125.00 |

Destruction of trees and gardens due to construction work for CWG

†2259. SHRI KAPTAN SINGH SOLANKI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether it is a fact that due to lack of coordination among the construction companies involved in construction works for the Commonwealth Games, the already existed trees, plants and grass gardens have been destroyed several times;

(b) if so, the details thereof;

(c) whether Government has contemplated any action against such construction companies; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY) : (a) Various Government agencies entrusted with the work the work of projects relating to Commonwealth Games-2010 have informed that there is no lack of coordination between construction companies engaged by them.

(b) to (d) Question does not arise in view of the reply at (a) above.

Funds to Maharashtra urban local bodies

2260. SHRI Y.P. TRIVEDI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total amount released to Maharashtra urban local bodies under various plans and scheme in last five years;

(b) the percentage of utilization thereof, year-wise; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY) : (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

Condition of Government houses under CPWD (Peshwa Road) New Delhi

2261. SHRI KISHORE KUMAR MOHANTY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government houses in D Sector, Mandir Marg, type-II are not being in good condition in which broken window chhajja, building plaster, broken doors and window are not being repaired/replacement for considerable months;

(b) whether modern amenities are not provided in these quarters for installation of exhaust fan, fancy tiles, fancy lights and the steps taken to make suitable provisions for the installation of these items, a present day necessity; and

(c) the existing details of the norms of facilities to be provided to said houses and is there any proposal to change these norms in the present day conditions?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY) : (a) No, Sir Most of damaged doors and windows have already been replaced. The process of replacement of damaged chhajjas and building plasters has also been initiated.